

SPECIAL BENCH
COURT - I

O-212

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/363(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	STREAM COMMERCIAL PRIVATE LIMITED VS REGISTRAR OF COMPANIES WEST BENGAL
UNDER SECTION	SEC 252 (3)

Appearance (via video conferencing/physically)

For the Petitioner

Ms. Madhuri Paney, PCS

ORDER

1. Ld. Authorised Representative for the petitioner present.
2. RoC report has been received. The representative of the RoC states that they do not have any objection.
3. Heard. **Reserved for Orders.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**